- (a) whether Government's attention has been drawn to the news item captioned "Concern over paucity of funds for varsities" which appeared in the Economic Times dated 28th January, 1993;
- (b) whether due to paucity of funds higher education has been af-affected at large; and
- (c) if so, what steps Government propose to take to provide sufficient funds to UGC to meet the demand for higher education?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SKJ.JA): (a) Yes. Sir.

- The source of funding, non-plm, for Central both plan and Universities. some Deemed Universitsities, and most of the Colleges of Delhi University is UGC, whereas the Stale Universitiess Colleges are fund ed, totally for maintenance under non-plan, by the respective State Go vtrnments/Management Pauclity funds affect some developmen mav of the institutions, but tal activitities basic facilities are not likely to be affected.
- (c) The UGC has appointed a high-powered Committee under tht Chairmanship of Punnay ya to look into the. Justice K. resources and fin ances, and to suggest norms for regulating assistance to the maintenance receiving Universities and Colleges, as also to suggest the ways to augment the resources by these institutions. The State Governments may make use of recommendations of the Committee after its report bacomes available.

Sale of Telecasting rights by BCCI

604, SHRI CHATURANAN MISHRA:

> SHRI GURUDAS DAS GUPTA;

- Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the Board of Control for Cricket in India (BCCI) sold the telecasting rights of the India-England test series played in India to Trans World International (TWI);
- (b) if so, the details of the deal made in this regard;
- (c) whether it is a fact that Doordarshan was not. consulted before making this deal and Doordarshan had to pay huge amount to TWI/its agents in India to telecast the series through Doordarshan; and
- (d) if so, what are the details in this regard and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-DEVELOPMENT SOUICE (DE-PARTMENT OF YOUTH AFFAIRS AND SPORTS WITH ADDITIONAL CHARGE OF THE MINISTRY OF STATE IN THE MINISTRY OF **PARLIAMENTARY** AFFAIRS (SHRI MUKUL WASNIK); (a) Yes. Sir. Trans World International (TWI) is designee of World Production Establishment (WPE) with which Bo3 d of Control for Cricket in India (BCCI) has entered into an agreement tor television coverage of the India-England test seriesltour.

- (b) BCCI has. under the said agreement, appointed TWI as its sole consig-neejagent to sell, license or otherwise exploit throughout the territory of the World all "Exhibition Rights" in the seriesitour. TWI has also been made responsible for ensuring that a "host broadcaster signal" of the series/tour is created.
- (c) BCCI had been pursuing with Doordarshan the matter of payment of Rights Fee to BCCI for the right to telecast Cricket matches by Doordarshan.. In the present case, however, the agreement has been concluded by BCCI with WPF/TWI without any prior intimation to Doordarshan .

An amount of Rs. 1.10 crore is to be paid by Doordarshan to BCCI as license fee and technical cost for telecast of the matches.

(d) The Government did not deem it appropriate to interfere with the deal considering the independent status of BCCI.

National Institute of Youth Development

605. SHRI V. RAJESHWAR RAO:

DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

- (a) the present state proposal to set up the National Institute of Youth Development named after the former Prime Minister Shri Rajiv Gandhi;
- (b) whether a sum of Rs. 5 crores has tieen provided for this institute -as stated by the Minister of State for Sports and Youth Affairs at Nagpur on 8th February, 1993; and
- (c) what will be in brief, the struc ture and function of the proposed institute?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT \ (DEPARTMENT OF AFFAIRS AND SPORTS) AND YOUTH THE MINISTER of STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNTK): The Government has approved the proposal for setting up of the National In-. stitute of Youth Development named after former Prime Rajiv Gandhi. Minister Necessary formalities are being completed to register the Institute under the Societies Registration Act, 1860.

(b) The Department olf Youth Affairs and Sports has projected an estimate of Rs. 5 crores for this Institute over the VIITth Five Year Plan. The ultimate allocation would depend

upon the availability of funds.

(c) The Institute shall have an Advisory Board, chaired by the Minister of State for Youth Affairs and Sports, which will have, as Members, officials from various Departments concerned, representatives from educationists, governmental organisations etc. The Institute shall be administered through an Executive CounciL the President of which would be the Minister of State for Youth Affairs and Sports. The Director of the In- ' stitute will be the Chief Executive Officer.

to Questions

The Institute will function as advanced centre and apex body identified training, orientation res earch, and extension on youth relat ed subjects. It will also be respon sible for conduct of seminars, work shops, development of relevant do cumentation

National Literacy Mission in MP

- 606. SHRI DILIP SINGH JUDEV: Will the of HUMAN RESOURCE Minister DEVELOPMENT be pleased to state;
- (a) whether the National Literacy Mission (NLM) has been launched in every district of the country;
- (b) how many districts in Madhya Pradesh have been-left out; and
- (c) the details of the progress made under the programme in other districts of Madhya Pradesh?

THE DEPUTY MINISTER FOR EDUCATION AND **CULTURE** IN MINISTRY OF HUMAN RE-V THE **SOURCE** DEVELOPMENT (DEPART-MENT OF EDUCATION AND PARTMENT OF CULTURE (KUMA-RI SELJA): (a) As January 1983, the National Literacy Mission in Department of Education has approved of total literacy (TLC) (either fully or partially) campaigns in 182 districts in different parts of the country. Out of the total number of 466 districts in the country, it is expected to cover 345 districts under the TLC by the end of Eighth Five Year Plan.